NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.67/BB/ 2017	-	To furnish name of IRP	Rule-6 of IB	Vibgyor Creations Vs. Base Corporation Ltd.

SL.	NAME (IN CAPITAL)	SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
15	Gure Presamon	Petur.	CF:	

Proxy counsel for respondent is present. So far, the petitioner has not suggested the name of IRP along with the consent.

List it on 16.10.2017.

MEMBER (J)